

ITEM NO.1501

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31526/2017

(Arising out of impugned final judgment and order dated 04-09-2017 in SPLAD No. 392/2013 passed by the High Court of Judicature at Allahabad)

JAGPAL SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 29-08-2023 This petition was called on for pronouncement of judgment today.

For Petitioner(s)

Mr. Parthiv K. Goswami, Sr. Adv.  
Ms. Diksha Rai, AOR  
Ms. Atiga Singh, Adv.

For Respondent(s)

Mr. Tanmaya Agarwal, AOR  
Mr. Wrick Chatterjee, Adv.  
Mrs. Aditi Agarwal, Adv.  
Mr. Vinayak Mohan, Adv.

Hon'ble Mr. Justice Pankaj Mithal pronounced the Non-Reportable judgment of the Bench comprising Hon'ble Mr. Justice Abhay S.Oka and His Lordhsip.

The Special Leave Petition is dismissed in terms of the signed Non-Reportable judgment.

Pending application, if any, also stands disposed of.

(Anita Malhotra)

AR-CUM-PS

(Signed Non-Reportable judgment is placed on the file.)

(AVGV RAMU)

Court Master